

the Department of Science & Technology will be exempted from the licensing provisions of the Industries (Development & Regulation) Act. This facility will also be available in respect of sponsored research undertaken by such laboratories on behalf of industrial undertakings. This facility is subject to the condition that the item of manufacture is not one reserved for development in public sector or small scale sector or governed by special regulations.

Financial aid to Universities for Rural Development Research

*688. SHRI P. GANGA REDDY: Will the Minister of PLANNING be pleased to state:

(a) whether C.S.I.R. has drawn up a scheme to provide cent percent financial aid to Universities for rural development research by scientists; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SHANKAR GHOSE): (a) and (b). The Council of Scientific and Industrial Research has no scheme to give cent percent financial aid to Universities for rural development work.

A proposal is, however, under consideration to give more emphasis to rural development work by awarding Fellowships to increasing number of deserving candidates in this area in Universities/IITs. The selected Fellows are expected to take up R & D problems in fields more directly linked to development work in rural areas.

Horse Racing in Tamil Nadu

3306. SHRI MURASOLI MARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Tamil Nadu are considering to re-introduce horse-racing at Ooty; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). In view of the stay order passed by the Supreme Court in appeal against the judgment of the Madras High Court and stay of operation of the Tamil Nadu Horse Races (Abolition of Wagering of Batting) Act, 1974 read with Madras City Police and Gaming (Amendment) Act, 1949 the Madras Race Club has resumed horse racing at Ooty with effect from 28-4-1976. However, there is no change in the policy of the State Government.

Construction of Roads by China along Borders

3307. SHRI RAM PRAKASH: Will the Minister of DEFENCE be pleased to state:

(a) whether the Chinese have built roads of vital military importance in Tibet leading to India's frontiers touching Ladakh and Tsepla along the borders of Sikkim and Bhutan; and

(b) if so, the reaction of Indian Government thereon?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) Government are aware of road construction by the Chinese across our borders in Tibet.

(b) These and related developments bearing on our security are taken into account in our defence planning.

Guidelines to States regarding Expenditure to be incurred in Backward Districts and Tribal Areas

3308. SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) whether Government have issued any guidelines to the States

to spend sizeable amount in the backward districts and tribal areas to eradicate the regional imbalance within their States;

(b) if so, reaction of the States in this regard; and

(c) the total amount proposed to be spent in the tribal and backward districts of Orissa in 1976-77 under minimum needs programmes?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SHANKAR GHOSE): (a) In the guidelines issued in connection with the formulation of the Draft Fifth Five Year Plan and the Tribal Sub-Plans, the State Governments were asked to allocate suitable outlays to their backward and tribal areas.

(b) The State Governments are paying special attention to their backward and tribal areas while determining allocations of Plan outlays for them.

(c) The information has been called from the Government of Orissa and will be made available as soon as the same is received.

Employment of Local People in Regional Research Laboratory, Jorhat, Assam

3309. SHRI NOORUL HUDA: Will the Minister of PLANNING be pleased to state what percentage of local people (i.e. permanent residents of the State) has been employed in the Regional Research Laboratory, Jorhat, Assam?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): Local people employed in the Regional Research Laboratory, Jorhat constitute about 66 per cent.

Collection for violation of Foreign Exchange Regulations by Foreign Exchange Enforcement Directorate during 1975-76

3310. SHRI SHYAM SUNDER MOHAPATRA: Will the PRIME MINISTER be pleased to state the total amount collected by the Foreign Exchange Enforcement Directorate for violation of Foreign Exchange Regulations during 1975-76?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA):

The reference presumably is to the realisation of the amount of penalties imposed in the course of adjudication proceedings by the officers of the Enforcement Directorate for violation of Foreign Exchange Regulations. During 1975-76 the Enforcement Directorate realised penalties amounting to Rs. 65.58 lakhs.

Allotment of Services on Reorganisation of Punjab

3311. PROF. NARAIN CHAND PARASHAR: Will the PRIME MINISTER be pleased to state:

(a) whether some cases of final allotment of services consequent upon the reorganisation of Punjab in 1966, are still pending with Government, including the settlement of appeals against the initial allotment; and

(b) the likely date by which all these cases would be settled by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). Though the work relating to final allotment of service